

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

ITEM No. 434
(IB)-477(PB)/2017

IN THE MATTER OF:-

Au Small Finance Bank Ltd. Applicant/Petitioner
v.
Prabhu Shanti Real Estate Pvt. Ltd. Respondents

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order Delivered on 17.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MR. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:-

For the RP

Mr. Abhishek Anand, RP with Mr. Deva Vrat Anand, Mr. Rahul Shukla & Mr. Akash Jandial, Advs.

For the Respondent

Mr. P. Nagesh, Mr. Shivam Wadhwa & Mr. Harshal Kumar, Advs.
Mr. Balvinder Ralhan & Mr. Lalit Kataria, Advs.
Mr. Krishnendu Datta, Adv.

ORDER

Directions were given on 29.01.2020 by Principal Bench consisting of Sh. B.S.V. Prakash Kumar (Actg. President) & Ms. Sumita Purkayastha, Hon'ble Member (Technical).

List before the same bench on 16.03.2020.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)